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SLP(C)No. 16064 OF 2004
ITEM No.37

Court No. 9

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16064/2004

(From the judgement and order dated 06/02/2004 in WP 26637/03
of The HIGH COURT OF MADRAS)

SECRETARY TO THE GOVT. & ANR.

Petitioner (s)

VERSUS

M. SENTHIL KUMAR

Respondent (s)

(With prayer for interim relief and office report)

Date : 04/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. K.K.Venugopal, Sr. Adv.

Mr. Subramonium Prasad.,Adv.

Mr. Raghuvendra S.Srivastava, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

It appears from the office report that the respondent has been served on 8th December, 2004.
List the matter on 21.2.2005.

(Shashi Sareen) (Vijay Aggarwal)

Court Master Court Master